

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 219 of 2020

IN THE MATTER OF:

Avtar Singh Rahi

....Appellant

Vs.

Nawal Kishore Prasad & Anr.

....Respondents

Present:

For Appellant: Mr. P.S. Binder, Mr. Lakshay Dhamija and Mr. Sunav Rastogi, Advocates

For Respondents: Mr. Yash Kapoor, Advocate

O R D E R

05.02.2020: Due to paucity of time this matter could not be taken up for consideration today.

Post this appeal 'For Admission (Fresh Case)' on **06th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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